

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP.NO. 16266/2013 in CRIMINAL APPEAL NO(s). 1503 OF 2012

CENTRAL BUREAU OF INVESTIGATION

Appellant (s)

VERSUS

AMITBHAI ANIL CHANDRA SHAH AND ANR

Respondent(s)

(With appln(s) for modification and office report)

Date: 08/08/2013 This Matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Mr. Subramonium Prasad, Adv.

Mr. Rajat Khattry, Adv.

Mr. Maheen N. Pradhan, Adv.

Mr. Ejaz Khan, Adv.

For Respondent(s)

Mr. M.N. Krishnamani, Sr. Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Ms. Bina Madhavan, Adv.

Ms. Praseena E. Joseph, Adv.

Mr. Shivendra Singh, Adv.

Mr. Sinha Shrey Nikhilesh, Adv.

M/S. Lawyer'S Knit & Co, Adv.

Mr. Huzefa Ahmadi, Sr. Adv.

Mr. Ejaz Maqbool, Adv.

Mr. Mrigank Prabhakar, Adv.

Ms. Tanima Kishore, Adv.

Ms. Hemantika Wahi, Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of the counsel appearing on behalf of the CBI, list on Monday i.e. 12th August, 2013.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master